

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000056/2023	KARUNAKAR ROUTRAY VS WATER RESOURCES DEPT, (GOVT. OF ODISHA)	SIDHANT DWIBEDI VS	// ()
2	ARBP/000057/2023	KARUNAKAR ROUTRAY VS WATER RESOURCES DEPT, (GOVT. OF ODISHA)	SIDHANT DWIBEDI VS	// ()
3	ARBP/000058/2023	KARUNAKAR ROUTRAY VS WATER RESOURCES DEPT, (GOVT. OF ODISHA)	SIDHANT DWIBEDI VS	// ()
4	BLAPL/0009616/2023	PABANA ROUT @ MANAPABAN ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /62 /2023 ()
5	BLAPL/0009617/2023	SIMANCHAL MISHRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (ASKA) /416 /2023 ()
6	BLAPL/0009618/2023	SATRUDHAN SAH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	//0 ()
7	BLAPL/0009619/2023	SUJIT MACHHA VS STATE OF ODISHA	TARINI PANIGRAHI VS	KORAPUT TOWN /216 /2023 ()
8	BLAPL/0009620/2023	SATYAM KUMAR MEHER VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /131 /2023 ()
9	BLAPL/0009621/2023	GOBINDA TUDU VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /86 /2023 ()
10	BLAPL/0009622/2023	ASHUTOSH KUMAR JHA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 ()
11	BLAPL/0009623/2023	ANISH MAHAMMAD @ LOCKY RAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /351 /2022 ()

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12	BLAPL/0009624/2023	INDU TIWARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
13	BLAPL/0009625/2023	SANTOSH BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /100 /2023 () //
14	BLAPL/0009626/2023	KURUPATI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /75 /2023 () //
15	BLAPL/0009627/2023	NITYANANDA PANIGRAHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /109 /2023 () //
16	BLAPL/0009628/2023	MD. ANISH VS STATE OF ODISHA	SACHIT KUMAR NAYAK VS	JEYPORE SADAR /258 /2021 () //
17	BLAPL/0009629/2023	JATI @ JYOTISWARA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /234 /2023 () //
18	BLAPL/0009630/2023	HEMANTA DIGAL VS STATE OF ODISHA	CHANDANA MISHRA VS	//0 () //
19	BLAPL/0009631/2023	PADMA NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	BHARATPUR PS /339 /2023 () //
20	BLAPL/0009632/2023	GELHI @ ITISHREE PATI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TIHIDI /74 /2020 () //
21	BLAPL/0009633/2023	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /503 /2023 () //
22	BLAPL/0009634/2023	RUSIA DALAI @ HRUSIKESH DALAI VS STATE OF ODISHA	BISWA RANJAN DAS VS	R.UDAYAGIRI /20 /2006 () //
23	BLAPL/0009635/2023	PREM KUMBHAR	NITYANANDA MOHAPATRA	BURLA /267 /2023

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		VS	VS	()
24	BLAPL/0009636/2023	STATE OF ODISHA PRADEEP SAHU	SIDDHARTH GOUTAM DAS	// BADABAZAR /245 /2020
		VS	VS	()
25	BLAPL/0009637/2023	STATE OF ODISHA DEBI PRASAD MOHANTY	SATYAJIT MOHAPATRA	// DHENKANAL SADAR /290 /2023
		VS	VS	()
26	BLAPL/0009638/2023	STATE OF ODISHA BHAJA @ BHAJAMANA MIRDHA	BHABANI SHANKAR DASPARIDA	// DUNGURIPALI /191 /2021
		VS	VS	()
27	BLAPL/0009639/2023	STATE OF ODISHA NILESH DILIP SURYAWANSHI	SK. ZAFARULLA	// MANAMUNDA /181 /2023
		VS	VS	()
28	BLAPL/0009640/2023	STATE OF ODISHA KALIA @ BISWAJIT SETHI	RAMAKANTA PRADHAN	// RAJNAGAR /360 /2023
		VS	VS	()
29	BLAPL/0009641/2023	STATE OF ODISHA KEDAR SETHI	SAROJ KUMAR PADHI	// BINJHARPUR /170 /2023
		VS	VS	()
30	BLAPL/0009642/2023	STATE OF ODISHA SADASIBA KADALI @ FUKULU	SANJAY KUMAR PARIDA	// BHANJPUR /15 /2023
		VS	VS	()
31	BLAPL/0009643/2023	STATE OF ODISHA BINOD NAIK	MOHAN KUMAR SAHU	// ANGUL TOWN /210 /2023
		VS	VS	()
32	BLAPL/0009644/2023	STATE OF ODISHA GANGADHAR MAJHI	SATYABRATA PANDA	// GHANTAPADA /66 /2023
		VS	VS	()
33	BLAPL/0009645/2023	STATE OF ODISHA RAKESH ROSHAN SAHOO	LAXMINARAYAN RAYATSINGH	// PURI TOWN /418 /2022
		VS	VS	()
34	BLAPL/0009646/2023	STATE OF ODISHA SADIK KHAN	SATYA RANJAN MULIA	// / /0
		VS	VS	()

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35	BLAPL/0009647/2023	STATE OF ODISHA TAPASWINI SETHI @ TAPASPIN SETHI VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /519 /2021 ()
36	BLAPL/0009648/2023	STATE OF ODISHA PINTU SINGH VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
37	BLAPL/0009649/2023	STATE OF ODISHA AJAYA SETHI VS	AMLAN SHAKTI PAUL VS	// / /0 ()
38	BLAPL/0009650/2023	STATE OF ODISHA BAPINI GOUDA VS	BIPIN KUMAR NAYAK VS	// PADMAPUR /87 /2023 ()
39	BLAPL/0009651/2023	STATE OF ODISHA ALOK KUMAR DASH VS	ASHWINI KUMAR DAS VS	// KALINGA NAGAR /224 /2022 ()
40	BLAPL/0009652/2023	STATE OF ODISHA ASISRANJAN PRADHAN VS	BHARAT JALLI VS	// BAUNISUNI /85 /2023 ()
41	BLAPL/0009653/2023	STATE OF ODISHA NITESH KUMAR NANDA VS	DURGA PRASAD DHAL VS	// RAGHUNATHPALI /200 /2023 ()
42	BLAPL/0009654/2023	STATE OF ODISHA PRIYANSHU SRIVASTAB VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
43	BLAPL/0009655/2023	STATE OF ODISHA LOKANATH SRIGAM VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /2 /2023 ()
44	BLAPL/0009656/2023	STATE OF ODISHA SWAPNA SAGAR PARIDA @ SUSIA VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /11 /2023 ()
45	BLAPL/0009657/2023	STATE OF ODISHA SANTOSH KHOSLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// NARAYANPATNA /43 /2023 () //

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46	BLAPL/0009658/2023	ASWINI KUMAR BEHERA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	SAHID NAGAR P.S. /254 /2023 () //
47	BLAPL/0009659/2023	NITEI @ BAIDHAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TANGI (KHURDA) /566 /2023 () //
48	BLAPL/0009660/2023	JOHN @ JAHAN BHALU VS STATE OF ODISHA	T.N.MURTY VS	POTTANGI /24 /2023 () //
49	BLAPL/0009661/2023	SAMIR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA DASH VS	CHANDRASEKHARPUR /371 /2023 () //
50	BLAPL/0009662/2023	MILIKSHYA TANDI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KESINGA /257 /2019 () //
51	BLAPL/0009663/2023	MUNA NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
52	BLAPL/0009664/2023	MANOJ KUMAR BHANJA VS STATE OF ODISHA	BISWA BIJAYA BAXI ACHARYA VS	BALASORE VIGILANCE /20 /2023 () //
53	BLAPL/0009665/2023	DAITARI MOHAKUD VS STATE OF ODISHA	SAROJ BARIK VS	/ /0 () //
54	BLAPL/0009666/2023	SANA KHILLA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	PADWA /47 /2020 () //
55	BLAPL/0009667/2023	KANHU PRADHAN @ KANHU CHARAN PRADHAN VS STATE OF ODISHA	JAGATA MOHAN PATTANAİK VS	BADABAZAR /48 /2023 () //
56	BLAPL/0009668/2023	SAPAN KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /303 /2023 () //
57	BLAPL/0009669/2023	BHOLA @ NAUSAD ALAM @ NAUSHAD ALAM	BIJAY KUMAR BEHERA	LAXMISAGAR P.S. /229 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009670/2023	BISWARANJAN SWAIN	JAYADEBA BEHERA	NIMAPADA /239 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009671/2023	MANORANJAN DAS @ CHAGULU	SURENDRA KUMAR BISWAL	SIMULIA /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009672/2023	T. DHARANRA REDDY	DEBASHIS ROUSTRAY	KABISURYANAGAR (KODALA) /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009673/2023	KALIA @ LALAT KUMAR PANDIT	AMLAN SHAKTI PAUL	NIRAKARPUR /164 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009674/2023	MINAKETAN SAHU	SUNIL KUMAR PANDA	ATTABIRA /283 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000617/2023	SANTOSH KUMAR ACHARJYA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000618/2023	INDRAMANI SAHOO	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000619/2023	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD	ADV.	//
		VS	VS	()
		HARSAMOHAN PAL		//
66	CMAPL/0000620/2023	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD.	ADV.	//
		VS	VS	()
		ASTAMANI LIMA		//
67	CMAPL/0000621/2023	SANAT MISRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000622/2023	PRABIR KUMAR BODHAK	ADV.	//
		VS	VS	()

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69	CMP/0000958/2023	UNION OF INDIA AKSHAYA KUMAR ROUT VS PITAMBAR ROUT	SIDHARTHA MISHRA VS	// // ()
70	CMP/0000959/2023	GOPAL CHANDRA PANDA VS SUNANDA KAR	TUSHAR MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack) IA/0000001/2023
71	CMP/0000960/2023	NITYANANDA SAMAL VS ARTATRANA SAMAL	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000003/2015
72	CMP/0000961/2023	BHANUMATI GOUDA VS PRATIMA GOUDA	SURAJ MOHANTY VS	// () //
73	CMP/0000962/2023	CHAKRAPANI SATAPATHY VS PRAMOD KUMAR SAHU	PRASANNA KUMAR MISHRA VS	// () //
74	CMP/0000963/2023	ANNAPURNA AGRO INTERNATIONAL PVT. LTD., BALASORE VS KAMAL KUMARI MARHUAL	BAJAJ KUNESH SAHOO VS	// () //
75	CMP/0000964/2023	VIDYA KUKREJA VS LILARAM SINDHI	ARUN KUMAR DAS -1 VS	// () //
76	CMP/0000965/2023	KAMAL KISHOR SHARMA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
77	CMP/0000966/2023	RAJA KISHORE BEHERA @ RAJ BEHERA VS BHIKARI BEHERA	PRAVASH CHANDRA JENA VS	// () //
78	CONTC/0006259/2023	CHUTU NAG VS ASWATHY S, I.A.S.	ADV VS	// () //
79	CONTC/0006260/2023	PANKAJA KUMAR MEHER VS ASWATHY S, I.A.S.	ADV VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0006261/2023	SHYAM SUNDAR PANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
81	CONTC/0006262/2023	TARAKANATH CHAKRABARTY VS SAROJ KUMAR MOHAPATRA, CHIEF DISTRICT AGRICULTURE OFFICER, BALASORE	ADV. VS	// 0 //
82	CONTC/0006263/2023	MANGALA GAMANGO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
83	CONTC/0006264/2023	GOVINDA CHANDRA MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
84	CONTC/0006265/2023	NILAKANTHA PATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
85	CONTC/0006266/2023	SUBAS CHANDRA NAYAK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
86	CONTC/0006267/2023	BANSHIDHAR DALABEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
87	CONTC/0006268/2023	UDHABA BAGARTTI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
88	CONTC/0006269/2023	DAMODAR NAYAK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
89	CONTC/0006270/2023	SUBASH CHANDRA BEBARTA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
90	CONTC/0006271/2023	MIHIR KUMAR TRIPATHY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
91	CONTC/0006272/2023	LAXMI DAKUA	ADV	//

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		VS	VS	0
92	CONTC/0006273/2023	SATYABRATA SAHU, I.A.S. BHAGABANA SAHU	ADV	//
		VS	VS	0
93	CONTC/0006274/2023	SATYABRATA SAHU, I.A.S. BRUNDABAN PRADHAN	ADV	//
		VS	VS	0
94	CONTC/0006275/2023	SATYABRATA SAHU, I.A.S. BANSIDHAR SAHOO	ADV.	//
		VS	VS	0
95	CONTC/0006276/2023	USHA PADHI, I.A.S. ANIL DAS	ADV.	//
		VS	VS	0
96	CONTC/0006277/2023	CHAIRMAN-CUM-MD,MAHANADI COALFIELDS LTD. BIREN KUMAR SETHY	ADV.	//
		VS	VS	0
97	CONTC/0006278/2023	BIMALENDU RAY, OAS RABINDRA GIRI	ADV.	//
		VS	VS	0
98	CONTC/0006279/2023	PRADIP KUMAR SAMAL, ENGINEER IN CHIEF R.W.DEPT., BBSR RATNAKAR DAS	ADV.	//
		VS	VS	0
99	CONTC/0006280/2023	PRADIP KUMAR SAMAL, ENGINEER IN CHIEF R.W.DEPT., BBSR PURNA CHANDRA SAHU	ADV.	//
		VS	VS	0
100	CONTC/0006281/2023	CHITARANJAN PANIGRAHI JAYADEV DUTTA	ADV.	//
		VS	VS	0
101	CONTC/0006282/2023	PRADIP KUMAR SAMAL, ENGINEER IN CHIEF R.W.DEPT., BBSR BRAJAKRISHORE ROUT	ADV.	//
		VS	VS	0
102	CONTC/0006283/2023	SUNIT KUMAR BANCAL, DIRECTOR, GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK MADAN MOHAN DAS	ADV	//
		VS	VS	0

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103	CONTC/0006284/2023	SUNIT KUMAR BANCAL, DIRECTOR, GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK RAMAKANTA SETHY VS	ADV. VS	// 0
104	CONTC/0006285/2023	JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, BBSR BIPIN BIHARI BEHERA VS	ADV VS	// 0
105	CONTC/0006286/2023	ANU GARG, I.A.S. MANORANJAN SETHI VS	ADV. VS	// 0
106	CONTC/0006287/2023	ANU GARG, I.A.S. HARISH CHANDRA GIRI VS	ADV VS	// 0
107	CONTC/0006288/2023	ANU GARG, I.A.S. REBATI MOHAN SAHU VS	ADV VS	// 0
108	CONTC/0006289/2023	ANU GARG, I.A.S. JAGANNATHA SETHI VS	ADV. VS	// 0
109	CONTC/0006290/2023	ANU GARG, I.A.S. KALAKAR NAYAK VS	ADV VS	// 0
110	CONTC/0006291/2023	ANU GARG, I.A.S. BASANTA KUMAR DAS VS	ADV. VS	// 0
111	CONTC/0006292/2023	ARUN KUMAR NAYAK, TAHASILDAR, GANJAM LAXMIDHAR PATRA VS	ADV VS	// 0
112	CONTC/0006293/2023	ANU GARG, I.A.S. TRILOCHAN DASH VS	ADV VS	// 0
113	CONTC/0006294/2023	ANU GARG, I.A.S. HAREKRISHNA MISHRA VS	ADV. VS	// 0
		ANU GARG, I.A.S.		//

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114	CONTC/0006295/2023	BIRANCHI NARAYAN DAS VS SUSIL KUMAR LUHANI, IAS	MANORANJAN DASH VS	// 0 //
115	CONTC/0006296/2023	ANIL KUMAR PATRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
116	CONTC/0006297/2023	AKHANDALAMANI DAS VS ANU GARG, I.A.S.	ADV VS	// 0 //
117	CONTC/0006298/2023	JANAKI BALLAV MOHANTY VS STATE OF ODISHA	ADV VS	// 0 //
118	CONTC/0006299/2023	KAILASH CH.PUHAN VS DEORANJAN KUMAR SINGH,PRINCIPAL SECY., P.R. AND D.W.S. DEPTT.	ADV VS	// 0 //
119	CONTC/0006300/2023	BAURI BANDHU MANTRY VS RAJIV KUMAR SHARMA, MEMBER, BOARD OF REVENUE	ADV. VS	// 0 //
120	CONTC/0006301/2023	LALITA DAS VS ARAVINDA AGARWAL, I.A.S.	ADV. VS	// 0 //
121	CONTC/0006302/2023	JYOTI RANJAN MAHAPATRA VS SATYABRATA SAHU, IAS	SHASHI BHUSAN JENA VS	// 0 //
122	CONTC/0006303/2023	BASANTA KUMAR DAS VS ARUN KUMAR NAYAK, TAHASILDAR, GANJAM	ADV. VS	// 0 //
123	CONTC/0006304/2023	MADHUSMITA MOHAPATRA VS BANDANA KHATUA, B.D.O., KENDRAPARA	ADV., VS	// 0 //
124	CONTC/0006305/2023	ALEKHA CHANDRA SAHOO VS NIKHIL PAVAN KALYAN,COMMNR.,C.M.C	PRABHU PRASANNA BEHERA VS	// 0 //
125	CONTC/0006306/2023	NARAYAN MAHALI	ADV.	//

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		VS	VS	0
126	CONTC/0006307/2023	SATYABRATA SAHU, I.A.S. MADHUSUDAN BHASRA	ADV.	//
		VS	VS	0
127	CONTC/0006308/2023	SATYABRATA SAHU, R AND D.M. DEPT., ODISHA, BBSR. KASHINATH PARIDA	AMITAV TRIPATHY	//
		VS	VS	0
128	CONTC/0006309/2023	LAXMIKANTA MALLIK SUNIL KUMAR MOHANTY	BIREN SANKAR TRIPATHY	//
		VS	VS	0
129	CONTC/0006310/2023	DR. UDDHABA CHANDRA MAJHI, IAS BIBHUTI MOHANTY	ADV.	//
		VS	VS	0
130	CONTC/0006311/2023	ANSHUMAN MOHAPATRA, TAHASILDAR PRADYUMNA MOHAPATRA	ADV.	//
		VS	VS	0
131	CONTC/0006312/2023	R.P.KOCHE, ADDL. DGP, SAP, CC AND CA BABAJI NAYAK	B.N.MOHANTY	//
		VS	VS	0
132	CONTC/0006313/2023	R.K.SINHA, DY. G.M., RITES LTD. GOKULANANDA NAYAK	RITURANJAN CHHOTARAY	//
		VS	VS	0
133	CONTC/0006314/2023	SJ. SANJAY SINGH, SECY., HIGHER EDUCATION DEPT. G. MADHUSUDAN RAO	ADV.	//
		VS	VS	0
134	CONTC/0006315/2023	SALINI PANDIT, IAS SAROJ KUMAR NAYAK	RITURANJAN CHHOTARAY	//
		VS	VS	0
135	CONTC/0006316/2023	SJ. SANJAY SINGH, SECY., HIGHER EDUCATION DEPT. BAMADEV KABI	adv.	//
		VS	VS	0
136	CONTC/0006317/2023	DR. MANAS RANJAN BHOI, TAHASILDAR, CUTTACK SADAR MAHADEV PUJARI	ADV	//
		VS	VS	0

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137	CONTC/0006318/2023	S.SUSRI, SUPTD. OF POLICE, NAWARANGPUR JIBARDHAN RANA VS PV VARMA	ADV. VS	// // ()
138	CONTC/0006319/2023	KALPANA TRIPATHY VS SATYA RANJAN SAHOO	ADV. VS	// ()
139	CONTC/0006320/2023	DEBENDRA KUMAR ROUT VS BALWANT SINGH, IAS	ADV. VS	// ()
140	CRLA/0000939/2023	NAGESH GOCHHAYAT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KANTABANIA PS /24 /2022 ()
141	CRLA/0000940/2023	RAKESH NAYAK @ RAKESH KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MUDANPUR RAMPUR /20 /2020 ()
142	CRLA/0000941/2023	SUNIL GAUDA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	BAIDYANATHPUR /296 /2022 ()
143	CRLA/0000942/2023	LAXMI BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	SAMBALPUR VIGILANCE /11 /2017 ()
144	CRLA/0000943/2023	DHANPATI NAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /199 /2021 ()
145	CRLA/0000944/2023	BUDHIA @ GANGADHAR MAHALIK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANTAPADA /191 /2019 ()
146	CRLA/0000945/2023	BANAMALI BAG VS STATE OF ODISHA	PRABHAV BEHERA VS	JAIPATNA /453 /2022 ()
147	CRLA/0000946/2023	MUNA @ LOKANATH MOHAPATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PIPLI /136 /2017 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000947/2023	NARSINGHA PUJARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	MATHILI /60 /2017 () //
149	CRLLP/0000060/2023	STATE OF ODISHA VS NAKUL KISHAN	SOUBHAGYA KETAN NAYAK, A.G.A. VS	HEMGIR /67 /2015 () //
150	CRLMA/0000339/2023	AKULA CHARAN MALLICK VS STATE OF ODISHA(VIG.)	KASHINATH PATTNAIK VS	BALASORE VIGILANCE /49 /2013 () //
151	CRLMA/0000340/2023	SANTOSH SINGH VS STATE OF ODISHA	ADV. VS	/ /0 () //
152	CRLMC/0003813/2023	JYOTSNA MANJARI PATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	BHAWANIPATNA SADAR /274 /2023 () //
153	CRLMC/0003814/2023	RAJIB CHHANJAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SASON /32 /2015 () //
154	CRLMC/0003815/2023	PRAMOD PATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /23 /2023 () //
155	CRLMC/0003816/2023	NRUPARAJ SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	SAINTALA /123 /2012 () //
156	CRLMC/0003817/2023	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /346 /2023 () //
157	CRLMC/0003818/2023	MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHANSK. ZAFARULLA VS STATE OF ODISHA	VS VS	SORO /14 /2023 () //
158	CRLMC/0003819/2023	PADMANABHA PADHAN VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	LATHOR /66 /2023 () //
159	CRLMC/0003820/2023	BUDHESWAR DAS @ BAPUNI	DEBASNAN DAS	MANGALA BAG /283 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003821/2023	STATE OF ODISHA PREMANANDA DASH	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /18 /2009
		VS	VS	()
161	CRLMC/0003822/2023	STATE OF ODISHA PADMAN THELA	SUSHANTA KUMAR JOSHI	// TUREIKELA /31 /2019
		VS	VS	()
162	CRLMC/0003823/2023	STATE OF ODISHA SANJUKTA MUDULI	AMLAN SHAKTI PAUL	// TANGI (KHURDA) /317 /2019
		VS	VS	()
163	CRLMC/0003824/2023	STATE OF ODISHA AMIT MALLIK@AMIT MALLICK	JYOTIRMAYA SAHOO	// BARGARH /380 /2015
		VS	VS	()
164	CRLMC/0003825/2023	STATE OF ODISHA AMIT MALLIK@AMIT MALLICK	JYOTIRMAYA SAHOO	// BARGARH SADAR /150 /2015
		VS	VS	()
165	CRLMC/0003826/2023	STATE OF ODISHA SHAKTIRANJAN PARIDA@JHUNA	RAMESH CHANDRA MAHARANA	// NAYAPALLI P.S. /69 /2015
		VS	VS	()
166	CRLMC/0003827/2023	STATE OF ODISHA BIBHUDUTTA SARANGI	AMLAN SHAKTI PAUL	// SPL.TASK FORCE /9 /2019
		VS	VS	()
167	CRLMC/0003828/2023	STATE OF ORISSA PINTU@NRUSINGH RANASINGH	RAMESH CHANDRA MAHARANA	// MANCHESWAR P.S. /284 /2021
		VS	VS	()
168	CRLMC/0003829/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK	JYOTIRMAYA SAHOO	// BARGARH SADAR /97 /2015
		VS	VS	()
169	CRLMC/0003830/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK	JYOTIRMAYA SAHOO	// BARGARH SADAR /132 /2015
		VS	VS	()
170	CRLMC/0003831/2023	STATE OF ODISHA ALEKH CHANDRA DAS	RAMA CHANDRA JENA	// barpalli /7 /2010
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003832/2023	STATE OF ORISSA RABINDRA KUMAR SAHOO VS	RAMESH CHANDRA ROUT VS	// PARADEEP LOCK /56 /2021 ()
172	CRLMC/0003833/2023	STATE OF ODISHA SUMIT KUMAR PATEL VS	DEBASHIS ROUSTRAY VS	// SPL.TASK FORCE /22 /2022 ()
173	CRLMC/0003834/2023	STATE OF ODISHA MANTU @ JANMEJAYAPODHA VS	RABINDRA KUMAR SAHOO VS	// KHAJURIPADA /42 /2021 ()
174	CRLMC/0003835/2023	STATE OF ODISHA BASANTA @ BASANTA KUMAR DAS VS	PRAVASH CHANDRA JENA VS	// SAHADEV KHUNTA /130 /2019 ()
175	CRLMP/0001682/2023	STATE OF ODISHA TRILOCHAN MOHANTA VS	ASWINI KUMAR MISHRA -3 VS	// / /0 ()
176	CRLMP/0001683/2023	STATE OF ODISHA SANJUKTA MAHAL VS	LINGARAJ MOHANTY VS	// / /0 ()
177	CRLMP/0001684/2023	STATE OF ODISHA ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// / /0 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack)
178	CRLMP/0001685/2023	STATE OF ODISHA ABANTI NAYAK VS	KAMADEV KANUNGO BIJAYA KUMAR NAYAK (3) VS	Mac/0000247/2016 / /0 ()
179	CRLMP/0001686/2023	STATE OF ODISHA THE DIRECTOR GENERAL OF POLICE, CUTTACK SURENDRA KUMAR MOHAPATRA VS	ABHAYA KUMAR PARIDA VS	// / /0 ()
180	CRLMP/0001687/2023	STATE OF ODISHA SANJAY NAHAK VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
181	CRLMP/0001688/2023	STATE OF ODISHA SANTI SWARUP DAS VS	SURESH KUMAR PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001689/2023	SUBRAT SAHOO VS STATE OF ODISHA	SUJIT KUMAR DAS VS	//0 0 //
183	CRLMP/0001690/2023	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	//0 0 //
184	CRLREV/0000441/2023	KARTIK SUNDARAY VS KABERI SUNDARAY	BHAKTA BHUSAN BARIK VS	DHAULI PS /170 /2020 0 //
185	CRLREV/0000442/2023	JOGBIR BHOKTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /119 /2021 0 //
186	CRLREV/0000443/2023	DEBENDRANATH BALABANTARAY VS M/S. KOMAL ENTERPRISES, JEYPORE	BANSHIDHAR BAUG VS	//0 0 //
187	FAO/0000385/2023	MANAGER (T.P. HUB) M/S. ORIENTAL INSURANCE COMPANY LIMITED VS NATABARA SINGH	OM PRASAD DUTTA VS	// 0 //
188	FAO/0000386/2023	LAXMI CHAPEYAR VS BLOCK EDUCATION OFFICER, SAHARPADA	SOUGAT DASH VS	// 0 //
189	MACA/0000814/2023	BASUMATI NEGI VS LALIT PADHAN	BIRANCHI NARAYAN RATH VS	// 0 //
190	MACA/0000815/2023	NATIONAL INSURANCE COMPANY LIMITED VS NARAYAN CHANDRA PAL	G.P DUTTA VS	// 0 //
191	MACA/0000816/2023	MANAGER, MAGMA HDI GENERAL INSURANCE CO. LTD. VS PUJA NAYAK	G.P DUTTA VS	// 0 //
192	MACA/0000817/2023	D.M., BHUBANESWAR BRANCH, TATA AIG GENERAL INSURANCE CO.LTD. VS BEENA AGARWALLA	G.P DUTTA VS	// 0 //
193	MACA/0000818/2023	GENERAL MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD.	G.P DUTTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		E. PUSPALATA		//
194	MATA/0000283/2023	MIHIR KUMAR SWAIN	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		BISHNUPRIYA SWAIN		//
195	MATA/0000284/2023	AMITA BARAD	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		SUKANTA KUMAR MUDULI		//
196	RPFAM/0000268/2023	AJAY KUMAR PATTANAIAK	TRILOCHAN PANIGRAHI	//
		VS	VS	JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)
		RITA PATTANAIAK		CRLMP/0000209/2018
197	RPFAM/0000269/2023	TUSHAR KANTI BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		SUKANTI BEHERA		//
198	RVWPET/0000347/2023	M/S EXCEL SECURITY AND ALLIED SERVICES P LTD	ADBSR	//
		VS	VS	0
		REGIONAL LABOUR COMMISSIONER CENTRAL, SUNDARGARH		//
199	RVWPET/0000348/2023	MANOJA KUMAR BEHERA	ADV	//
		VS	VS	0
		REGIONAL MANAGER,S.B.I., BHUBANESWAR		//
200	WA/0002082/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		RINA SAHOO		//
201	WA/0002083/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
		AKSHAYA KUMAR MAHARANA		//
202	WA/0002084/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
		BINOD KUMAR DAS		//
203	WA/0002085/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
		DHARANIDHAR PANIGRAHI		//
204	WA/0002086/2023	STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002087/2023	BHAGIRATHI BISWAL STATE OF ODISHA VS NARAYAN DAKUA	DHANANJAYA MUND,A.G.A VS	// // 0 //
206	WA/0002088/2023	STATE OF ODISHA VS PABITRA MOHAN SWAIN	SASWAT DAS,A.G.A VS	// 0 //
207	WA/0002089/2023	STATE OF ODISHA VS GOUTAM NAYAK	SASWAT DAS,A.G.A VS	// 0 //
208	WA/0002090/2023	STATE OF ODISHA VS PRAMOD KUMAR ROUT	SASWAT DAS, A.G.A. VS	// 0 //
209	WA/0002091/2023	STATE OF ODISHA VS SNEHALATA SAHOO	KARUNAKAR DAS,A.S.C VS	// 0 //
210	WA/0002092/2023	STATE OF ODISHA VS SARAT KUMAR DASH	SASWAT DAS, A.G.A. VS	// 0 //
211	WA/0002093/2023	BHUBANESWAR MUNICIPAL CORPORATION VS SURENDRA PANDA	SAIBRATA RATH VS	// 0 //
212	WA/0002094/2023	STATE OF ODISHA VS PATITAPABAN BHUYAN	SASWAT DAS, A.G.A. VS	// 0 //
213	WA/0002095/2023	STATE OF ODISHA VS NARMADA MOHANTY	KARUNAKAR DAS, A.S.C. VS	// 0 //
214	WA/0002096/2023	KALPATARU BEHERA VS STATE BANK OF INDIA	CHITTA RANJAN PATTNAIK VS	// 0 //
215	WA/0002097/2023	STATE OF ODISHA VS SADANANDA MOHANTA	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002098/2023	STATE OF ODISHA VS DILIP KUMAR MISHRA	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
217	WA/0002099/2023	STATE OF ODISHA VS BIPINA BIHARI ROUT	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
218	WA/0002100/2023	STATE OF ODISHA VS BRAJAKISHORE SWAIN	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
219	WA/0002101/2023	STATE OF ODISHA VS GHANASHYAM TAK	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
220	WA/0002102/2023	STATE OF ODISHA VS ANANTA KISHORE DASH @ ANANTA KUMAR DASH	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
221	WA/0002103/2023	STATE OF ODISHA VS GOLAK BIHARI DEY	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
222	WA/0002104/2023	STATE OF ODISHA VS NRUSINGHA CHARAN KANDI	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
223	WA/0002105/2023	STATE OF ODISHA VS TAPAN KUMAR NAYAK	KARUNAKAR DAS,A.S.C VS	// 0 //
224	WA/0002106/2023	STATE OF ODISHA VS MASHUSUDAN SAHU	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
225	WA/0002107/2023	STATE OF ODISHA VS KHIROD KUMAR ROUT	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
226	WP(C)/0027438/2023	SITAKANTA NAYAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
227	WP(C)/0027439/2023	PRAVAKAR SAHOO	TIRTH KUMAR SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0027440/2023	STATE OF ODISHA LOKANATH DASH	TIRTH KUMAR SAHU	//
		VS	VS	0
229	WP(C)/0027441/2023	STATE OF ODISHA BASANT SATAPATHI	TIRTH KUMAR SAHU	//
		VS	VS	0
230	WP(C)/0027442/2023	STATE OF ODISHA KALANDI CHARAN DASH	TIRTH KUMAR SAHU	//
		VS	VS	0
231	WP(C)/0027443/2023	STATE OF ODISHA MIRZA JAWED BAIG	TIRTH KUMAR SAHU	//
		VS	VS	0
232	WP(C)/0027444/2023	STATE OF ODISHA BISAKHA NAIK	SUMITRA MOHANTY	//
		VS	VS	0
233	WP(C)/0027445/2023	STATE OF ODISHA SRIKANTA NAYAK	TIRTH KUMAR SAHU	//
		VS	VS	0
234	WP(C)/0027446/2023	STATE OF ODISHA BRILLIANT INFRAPROJECTS PVT. LTD., BOLANGIR	SASWAT KUMAR ACHARYA	//
		VS	VS	0
235	WP(C)/0027447/2023	STATE OF ODISHA TANKADHARA NAIK	ANIMESH MOHANTY	//
		VS	VS	0
236	WP(C)/0027448/2023	STATE OF ODISHA MD. ATIUL @ ATA @ ATAUL RASUL	BIYOTKESH MOHANTY	//
		VS	VS	0
237	WP(C)/0027449/2023	STATE OF ODISHA M/S SARLA MADAN INFRASTRUCTURE PVT. LTD., KHIRDIA	KHIRDIA LENKA	//
		VS	VS	0
238	WP(C)/0027450/2023	ASST. GENERAL MANAGER CUM AO CENTRAL BANK OF INDIA, BBSR DHARANI DHAR BEHERA	PARTHA SARATHI NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027451/2023	STATE OF ODISHA RANJAN PARIDA VS	SUDHIR KUMAR MALLICK VS	// // ()
240	WP(C)/0027452/2023	STATE OF ODISHA SIDDHE SANDHA VS	RAGHUNATH SINGH VS	// // ()
241	WP(C)/0027453/2023	COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR DWIJARAJ DASH VS	DAYANANDA MOHAPATRA VS	// // ()
242	WP(C)/0027454/2023	STATE OF ODISHA RAMAKANTA PARIDA VS	DAYANANDA MOHAPATRA VS	// // ()
243	WP(C)/0027455/2023	REGISTRAR OF CO OPERATIVE SOCIETIES, GOVT. OF ODISHA, BBSR PADMINI PANDA VS	BIBEKANANDA MAHAPATRA VS	// // ()
244	WP(C)/0027456/2023	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	PRABHU PRASANNA BEHERA VS	// // ()
245	WP(C)/0027457/2023	STATE OF ODISHA NIMAI CHANDRA SAHOO VS	ABHAYA KUMAR SHARMA VS	// // ()
246	WP(C)/0027458/2023	ODISHA GRAMYA BANK, BBSR DEBARAJ MAHARANA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
247	WP(C)/0027459/2023	STATE OF ODISHA THE DIVISIONAL MANAGER, CHOLOMANDALAM VS	SONNAPUR INSURANCE CO LTD., BBSR VS	// // ()
248	WP(C)/0027460/2023	DEVENDRA MANDAL ARUN KUMAR MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0027461/2023	TAHASILDAR, BAHALDA SANGHAMITRA BISWAL VS	ALOK KUMAR MOHAPATRA VS	// // ()
		DIKSHIT KUMAR SWAIN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027462/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
251	WP(C)/0027463/2023	SUJAY KUMAR BARAL VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
252	WP(C)/0027464/2023	DR. SASMITA KUMARI PADHY VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	// 0 //
253	WP(C)/0027465/2023	MALAYA RANJAN PATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
254	WP(C)/0027466/2023	SURENDRANATH JENA VS STATE OF ODISHA	BIBHUHENDRA DASH VS	// 0 //
255	WP(C)/0027467/2023	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0027468/2023	TANKADHAR MEHER VS R.T.O., SAMBALPUR	SYAMALENDU PATTNAIK VS	// 0 //
257	WP(C)/0027469/2023	SANGRAM KESAREE PRADHAN VS REGIONAL MANAGER, R.B.I., BBSR	SYAMALENDU PATTNAIK VS	// 0 //
258	WP(C)/0027470/2023	BHARAT CHANDRA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0027471/2023	M/S DILLIP KUMAR DASH, BBSR VS THE COMMISSIONER OF CT AND GST, CUTTACK	P RAMAKRISHNA PATRO VS	// 0 //
260	WP(C)/0027472/2023	JAGABANDHU BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0027473/2023	MEGHANADA NAYAK	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027474/2023	MD. AKRAM MALIDA	SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027475/2023	NATABAR RAO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027476/2023	SHIB PRADHAN	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.M., R.B.I., BBSR		//
265	WP(C)/0027477/2023	JAGANNATH PADHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027478/2023	HARANARAYAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027479/2023	SRIDHAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027480/2023	JITENDRA KUMAR PAHAN	SYAMALENDU PATTNAIK	//
		VS	VS	0
		REGIONAL MANAGER, R.B.I., BBSR		//
269	WP(C)/0027481/2023	PRAMOD KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027482/2023	NETA MALIK	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027483/2023	BANITA @ BANITA SETHY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027484/2023	LAXMIDHAR PRUSTY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
273	WP(C)/0027485/2023	M/S. ASHASHREE FROZEN FOODS PVT. LTD., BBSR	TIRTH KUMAR SAHU	//
		VS	VS	0
		PUNJAB NATIONAL BANK, SAMBALPUR		//
274	WP(C)/0027486/2023	SANTOSH KUMAR PANDA	MADAN MOHAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
275	WP(C)/0027487/2023	ANNAPURNA JENA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0027488/2023	SURESH KUMAR SAHOO	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0027489/2023	SOMYA RANJAN CHHATOI	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0027490/2023	M/S SWASTIK CONSTRUCTION CO., BBSR	AMIT PRASAD BOSE	//
		VS	VS	0
		NIRUPAMA ROUTRAY		//
279	WP(C)/0027491/2023	BIPIN BIHARI SETHY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
280	WP(C)/0027492/2023	PRASANTA SAHOO	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
281	WP(C)/0027493/2023	M/S NKS CONSTRUCTION AND ENGINEERS PVT. LTD., PASHA	DEBENDRANATH BEHURA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX APPEAL, CTGST, CUTTACK		//
282	WP(C)/0027494/2023	SANTOSH PRADHAN	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
283	WP(C)/0027495/2023	ROHITA KUMAR SAHU	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027496/2023	RABI NARAYAN BISWAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
285	WP(C)/0027497/2023	AJAY KUMAR MOHANTY VS SLOUDAMINI MOHANTY	SHISHIR KUMAR SWAIN VS	// 0 //
286	WP(C)/0027498/2023	CHANDRA SEKHAR PRASAD VS R.T.O., BBSR	PRIYA RANJAN MISHRA VS	// 0 //
287	WP(C)/0027499/2023	MANORAMA PANDA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
288	WP(C)/0027500/2023	M/S. PYARI MOHAN PATNAIK VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
289	WP(C)/0027501/2023	SUBHASIS MOHANTY VS BOARD OF SECONDARY EDUCATION, CUTTACK	SADASIVA PATRA I VS	// 0 //
290	WP(C)/0027502/2023	SASMITA DAS VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
291	WP(C)/0027503/2023	SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
292	WP(C)/0027504/2023	M/S SWASTIK CONSTRUCTION CO., BBSR VS NIRUPAMA ROUTH	AMIT PRASAD BOSE VS	// 0 //
293	WP(C)/0027505/2023	RUDRA PRATAP LENKA VS RUPALI KALPANA KUSUM	HRUDANANDA MOHAPATRA VS	// 0 //
294	WP(C)/0027506/2023	SANA BIBI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
295	WP(C)/0027507/2023	M/S. SAI OM TOURS AND TRANSPORT PVT. LTD., PUR	HRUDANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0027508/2023	UNION OF INDIA JUDHISTIR PANDA	SASWATI MOHAPATRA	//
		VS	VS	0
297	WP(C)/0027509/2023	STATE OF ODISHA RAJAT CHITA	BHARATI DASH	//
		VS	VS	0
298	WP(C)/0027510/2023	STATE OF ODISHA SANATAN THELA	KAILASH CHANDRA KAR	//
		VS	VS	0
299	WP(C)/0027511/2023	STATE OF ODISHA BISWANATH BARIK	CHANDRAKANTA NAYAK	//
		VS	VS	0
300	WP(C)/0027512/2023	STATE OF ODISHA RAMKRUSHNA PADHAN	BAIDHAR SAHOO	//
		VS	VS	0
301	WP(C)/0027513/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR E (ESINETI) NAGABHUSAN RAO	PRASANTA KUMAR NANDA	//
		VS	VS	0
302	WP(C)/0027514/2023	STATE OF ODISHA GOPAL KUMAR CHATTOPADHYAY	CHANDRAKANTA NAYAK	//
		VS	VS	0
303	WP(C)/0027515/2023	STATE OF ODISHA KESHAB BIHARI NAYAK	PRASANTA KUMAR NANDA	//
		VS	VS	0
304	WP(C)/0027516/2023	STATE OF ODISHA PANDAVA PRADHAN	CHANDRAKANTA NAYAK	//
		VS	VS	0
305	WP(C)/0027517/2023	STATE OF ODISHA AHALYA BISOI	PRASANTA KUMAR NANDA	//
		VS	VS	0
306	WP(C)/0027518/2023	STATE OF ODISHA RANGALATA KHATEI	CHANDRAKANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027519/2023	STATE OF ODISHA RABINDRANATH PANDA VS	CHANDRAKANTA NAYAK VS	// // ()
308	WP(C)/0027520/2023	STATE OF ODISHA DILLIP KUMAR DALAI VS	CHANDRAKANTA NAYAK VS	// // ()
309	WP(C)/0027521/2023	STATE OF ODISHA PRADYUMNA KUMAR NAYAK VS	CHANDRAKANTA NAYAK VS	// // ()
310	WP(C)/0027522/2023	STATE OF ODISHA SADANANDA SAHU VS	BAIDHAR SAHOO VS	// // ()
311	WP(C)/0027523/2023	REGISTRAR CO OPERATIVE SOCIETIES, BBSR JOGENDRA MAHAKUR VS	BAIDHAR SAHOO VS	// // ()
312	WP(C)/0027524/2023	REGISTRAR CO OPERATIVE SOCIETIES, BBSR SUBASH SETH VS	BAIDHAR SAHOO VS	// // ()
313	WP(C)/0027525/2023	REGISTRAR CO OPERATIVE SOCIETIES, BBSR RAJU MAJHI VS	BAIDHAR SAHOO VS	// // ()
314	WP(C)/0027526/2023	REGISTRAR CO OPERATIVE SOCIETIES, BBSR LAXMIPRASAD BEHERA VS	JAGAJIBAN PRADHAN VS	// // ()
315	WP(C)/0027527/2023	STATE OF ODISHA SUBRAT NAYAK VS	SIDHARTHA MISHRA VS	// // ()
316	WP(C)/0027528/2023	THE COLLECTOR, KENDRAPARA PRAVA RANJAN MISHRA VS	SIDHARTHA MISHRA VS	// // ()
317	WP(C)/0027529/2023	STATE OF ODISHA GOURANGA CHARAN SWAIN VS	LALIT KUMAR MAHARANA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027530/2023	NALINIKANTA MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
319	WP(C)/0027531/2023	SWASTIK STEVEDORES PVT. LTD., CUTTACK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
320	WP(C)/0027532/2023	TAPASWINI BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	WP(C)/0027533/2023	BISHNUPRIYA DASH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
322	WP(C)/0027534/2023	GOPINATH ROUT VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
323	WP(C)/0027535/2023	SWARAJ KUMAR KANHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	WP(C)/0027536/2023	SHREE GANESH CONSTRUCTION, MAYURBHANJ VS R.T.O., BARIPADA	KHIROD CHANDRA MAJHI VS	// 0 //
325	WP(C)/0027537/2023	HEMANTA KUMARI LENKA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
326	WP(C)/0027538/2023	TAJUDDIN KHAN VS R.T.O., JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //
327	WP(C)/0027539/2023	KALPANA MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
328	WP(C)/0027540/2023	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
329	WP(C)/0027541/2023	PURNANANDA ROUT	LALIT KUMAR MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027542/2023	SWASTIK STEVEDORES PVT. LTD., CUTTACK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
331	WP(C)/0027543/2023	SARASWATEE RATH	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027544/2023	NABIN CHANDRA BEHERA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027545/2023	NIRMAL MAHARANA	DAYANIDHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0027546/2023	SATYA NARAYAN MISHRA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027547/2023	PRASANNA KUMAR MALL	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027548/2023	BHUBANANDA NAYAK	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027549/2023	BINAYA BIHARI CHOPDAR	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027550/2023	BASANTA PANI	P. V. BALAKRISHNA	//
		VS	VS	0
		KUNNI LIMMA		//
339	WP(C)/0027551/2023	RUDRA PRASAD TRIPATHY	MANAS RANJAN SATPATHY	//
		VS	VS	0
		SASMITA TRIPATHY		//
340	WP(C)/0027552/2023	LAXMIMANI MOHANTY	MANOJ OJHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027553/2023	STATE OF ODISHA CHANCHALA RAJAM VS RAJAM DEENABANDHU	P. V. BALAKRISHNA VS	// // 0 //
342	WP(C)/0027554/2023	MANOJ KUMAR BARIK VS STATE OF ODISHA	SAURAY TIBREWAL VS	// 0 //
343	WP(C)/0027555/2023	TRILOCHAN MAHAPATRA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
344	WP(C)/0027556/2023	MANDAKINI BARIK VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
345	WP(C)/0027557/2023	MARKANDA JOSHI VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
346	WP(C)/0027558/2023	PRAMOD TRIPATHY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
347	WP(C)/0027559/2023	KIRANBALA SWAIN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
348	WP(C)/0027560/2023	ABHISHEK ROUT VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
349	WP(C)/0027561/2023	KISHORE KUMAR SAHA @ KISHORE SAHA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
350	WP(C)/0027562/2023	RAJENDRA BEHERA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
351	WP(C)/0027563/2023	SUBRAT KUMAR MALLIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027564/2023	M/S ORICITY INFRASTRUCTURE PVT. LTD., JAJPUR VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
353	WP(C)/0027565/2023	SARAT KUMAR MOHANTY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
354	WP(C)/0027566/2023	LOKANATH MEHER VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
355	WP(C)/0027567/2023	PRAFULLA MOHANTY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
356	WP(C)/0027568/2023	KARTIKA BEHERA VS UNION OF INDIA	SUBHENDU KUMAR DAS VS	// 0 //
357	WP(C)/0027569/2023	TILOTTAMA PRADHAN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
358	WP(C)/0027570/2023	SUKANTI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
359	WP(C)/0027571/2023	RAGHUNATH PANCHA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
360	WP(C)/0027572/2023	BATAKRUSHNA RANA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
361	WP(C)/0027573/2023	M/S ORICITY INFRASTRUCTURE PVT. LTD., JAJPUR VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
362	WP(C)/0027574/2023	RAGHUNATH PARIDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
363	WP(C)/0027575/2023	BIJAY KUMAR ROUT	MANOJ OJHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027576/2023	SUBASH CHANDRA DAS	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0027577/2023	ABHIMANYU SAHOO	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		THE PRINCIPAL SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. BBSR		//
366	WP(C)/0027578/2023	GRUHALALAXMI PANDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027579/2023	KUNTALA NAYAK	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027580/2023	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0027581/2023	M/S ORICITY INFRASTRUCTURE PVT. LTD., JAJPUR	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027582/2023	RAMAKANTA KANUNGO	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0027583/2023	PREMALATA ROUT	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027584/2023	SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0027585/2023	MANORAMA SWAIN	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027586/2023	M/S ORICITY INFRASTRUCTURE PVT. LTD., JAJPUR	SUBIR PALIT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0027587/2023	STATE OF ODISHA KUNTALA SAHOO VS	NIRANJAN LENKA VS	// // ()
376	WP(C)/0027588/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
377	WP(C)/0027589/2023	STATE OF ODISHA PRATIMA SWAIN VS	BISWAMBAR MOHANTY VS	// // ()
378	WP(C)/0027590/2023	STATE OF ODISHA BINATI SATAPATHY VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
379	WP(C)/0027591/2023	STATE OF ODISHA SAROJ KUMAR MOHARANA VS	MANOJ OJHA VS	// // ()
380	WP(C)/0027592/2023	STATE OF ODISHA MANOJ KUMAR TIWARI VS	RAJIV KUMAR MAHANTA VS	// // ()
381	WP(C)/0027593/2023	STATE OF ODISHA LOKANATH ROUT VS	MANOJ OJHA VS	// // ()
382	WP(C)/0027594/2023	STATE OF ODISHA NITYANANDA DAS VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
383	WP(C)/0027595/2023	STATE OF ODISHA ASHOK KUMAR DASH VS	DURGESH NARAYAN RATH VS	// // ()
384	WP(C)/0027596/2023	STATE OF ODISHA RAMESH CH. MOHANTY VS	MANOJ OJHA VS	// // ()
385	WP(C)/0027597/2023	STATE OF ODISHA BIJULI TELAM VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0027598/2023	SURYA KANTA MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
387	WP(C)/0027599/2023	DIBYARANJAN NAIK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
388	WP(C)/0027600/2023	NIRUPAMA MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
389	WP(C)/0027601/2023	NARAYAN SAHA @ NARAYAN CHANDRA SAHA VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
390	WP(C)/0027602/2023	MANMATH KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
391	WP(C)/0027603/2023	PRATIMA MAHARANA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
392	WP(C)/0027604/2023	DHIRENDRA KUMAR PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
393	WP(C)/0027605/2023	MANGULI CHARAN SA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
394	WP(C)/0027606/2023	KUMUDINI PALO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
395	WP(C)/0027607/2023	DR. BIJAYA KUMAR PATTNAIK VS STATE OF ODISHA	BISWAJIT MOHANTY - 5 VS	// 0 //
396	WP(C)/0027608/2023	JAGANNATH PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
397	WP(C)/0027609/2023	PRAHALLAD MAJHI	PRASANNA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0027610/2023	PRABODH KUMAR ACHARYA	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027611/2023	SUBASISA PAGAL	PRADEEP KUAMR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0027612/2023	PRAFULA KUMAR RATH	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0027613/2023	JAYARAM SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0027614/2023	KANCHAN MALIK	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0027615/2023	MANJULATA BARIK	SANDIPANI NAYAK	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR. CENTRAL DIV., CUTTACK		//
404	WP(C)/0027616/2023	SUBRAT KUMAR SATAPATHY	SIDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0027617/2023	SUBHRANSU SEKHAR SUTAR	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0027618/2023	DHARANIDHAR OJHA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0027619/2023	ANITA ACHARYA	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0027620/2023	POTNURU SUJATA PATRA	ASHOK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0027621/2023	STATE OF ODISHA RASHMI RANJAN BISWAL VS	MANASH RANJAN NAYAK VS	// // 0
410	WP(C)/0027622/2023	INDOSTAR CAPITAL FINANCE LTD. MUMBAI KUSUMA KUMARI SAHU VS	ASHOK KUMAR DAS VS	// // 0
411	WP(C)/0027623/2023	STATE OF ODISHA SUNITA DEVI @ BEHERA VS	ASHOK KUMAR DAS VS	// // 0
412	WP(C)/0027624/2023	STATE OF ODISHA MAINA HEMBRAM VS	NIHAL RATH VS	// // 0
413	WP(C)/0027625/2023	STATE OF ODISHA JAYARAM SAHU VS	ASHOK KUMAR DAS VS	// // 0
414	WP(C)/0027626/2023	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	NIHAL RATH VS	// // 0
415	WP(C)/0027627/2023	COMMNR. CUM SECY. TO GOVT RURAL DEVELOPMENT DEPT. BBSR TUNIBALA PATI VS	SUJATA JENA VS	// // 0
416	WP(C)/0027628/2023	STATE OF ODISHA DEBABRATA NAIK VS	SWAPNIL ROY VS	// // 0
417	WP(C)/0027629/2023	STATE OF ODISHA TRILOCHAN MISHRA VS	DEBABRATA RATH VS	// // 0
418	WP(C)/0027630/2023	STATE OF ODISHA SAMBIT KUMAR DAS VS	ADISHA MOHANTY VS	// // 0
419	WP(C)/0027631/2023	STATE OF ODISHA M/S. P.M CONTRACTORS PVT. LTD. BBSR VS THE COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0027632/2023	JAYASMITA BARIK VS COLLECTOR CUM D.M., BALASORE	KARUNAKAR RATH VS	// 0 //
421	WP(C)/0027633/2023	ALOKESH MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
422	WP(C)/0027634/2023	DHANIRAM SOREN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
423	WP(C)/0027635/2023	NARESH NAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
424	WP(C)/0027636/2023	M/S SANDHYA MOTORS LLP, SUNDERGARH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
425	WP(C)/0027637/2023	JYOTSNAMAYEE BADNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
426	WP(C)/0027638/2023	JYOTISMINA MANTRI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
427	WP(C)/0027639/2023	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
428	WP(C)/0027640/2023	KALYANI NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
429	WP(C)/0027641/2023	MAMATA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //
430	WP(C)/0027642/2023	PRAHALADA SAHU VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
431	WP(C)/0027643/2023	PRAMILA BISOI	SUSANTA KUMAR JETHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027644/2023	PRATAP KUMAR MOHANTY	DILLIP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0027645/2023	BIJAY KUMAR PAIKRAY	DILLIP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0027646/2023	JHARASHRI MOHANTY	DEEPAK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0027647/2023	DURYODHAN MEHER	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027648/2023	PRATAP KUMAR MOHANTY	DILLIP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0027649/2023	BIJAY KUMAR PAIKRAY	DILLIP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0027650/2023	MAMATA MOHANTY	DILLIP KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0027651/2023	MADHUSMITA TURUK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0027652/2023	JOGESWAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0027653/2023	NRUSINGHA CHARAN MOHAPATRA	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0027654/2023	SAROJINI PATI	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0027655/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BIBHUDATTA PANDA VS	// // ()
444	WP(C)/0027656/2023	STATE OF ODISHA AJIT KUMAR PATI VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
445	WPCRL/0000123/2023	STATE OF ODISHA SASMITA DAS VS	PRAMOD KUMAR JENA VS	// //0 ()
446	ABLAPL/0009105/2023	STATE OF ODISHA PURNA SETHI VS	SRIKANTA KUMAR NATH VS	// BALIMI /240 /2022 ()
447	ABLAPL/0009106/2023	STATE OF ODISHA SUDAM SAHU VS	SRIKAR KUMAR RATH VS	// DUNGURIPALI /137 /2023 ()
448	ABLAPL/0009107/2023	STATE OF ODISHA ASHMEET GOCHHI VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /195 /2023 ()
449	ABLAPL/0009108/2023	STATE OF ODISHA HRUSIKESH BEHERA VS	KAUSTUVA MOHANTY VS	// SATYABADI /186 /2023 ()
450	ABLAPL/0009109/2023	STATE OF ODISHA RAJESH NAYAK VS	KAUSTUVA MOHANTY VS	// PURI SADAR /64 /2023 ()
451	ABLAPL/0009110/2023	STATE OF ODISHA SARAT MISHRA VS	PRAVASH CHANDRA JENA VS	// DHARMASALA /444 /2023 ()
452	ABLAPL/0009111/2023	STATE OF ODISHA BIRANCHI BEHERA VS	ARIJEET MISHRA VS	// KANIHA /79 /2023 ()
453	ABLAPL/0009112/2023	STATE OF ODISHA SURESH CHANDRA SAHOO VS STATE OF ODISHA	AKSHYAY KUMAR DORA VS	// SARANAKUL /125 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009113/2023	NIBARANA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /146 /2023 () //
455	ABLAPL/0009114/2023	GHENUA MATAM VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /98 /2023 () //
456	ABLAPL/0009115/2023	MANAS BHOI @ MANAS RANJAN @ MANUA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /73 /2023 () //
457	ABLAPL/0009116/2023	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SARANAKUL /115 /2023 () //
458	ABLAPL/0009117/2023	NIMAIN @ NIMAIN CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /435 /2023 () //
459	ABLAPL/0009118/2023	SUSHANTA MAHALIK @ SUSHANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	CHANDABALI /241 /2023 () //
460	ABLAPL/0009119/2023	MEENA @ MEENARANI PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	KHAMAR /147 /2023 () //
461	ABLAPL/0009120/2023	SAMSER KHAN VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	KHURDA SADAR /162 /2022 () //
462	ABLAPL/0009121/2023	BIPLAB DAS @ BIPLAB KUMAR DASH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	LINGARAJ P.S. /232 /2023 () //
463	ABLAPL/0009122/2023	LAXMIDHAR NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	DHARMASALA /480 /2023 () //
464	ABLAPL/0009123/2023	SANTOSH BARAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUDWAR /403 /2023 () //
465	ABLAPL/0009124/2023	MANORANJAN BEHERA	DEBASNAN DAS	SAHADEV KHUNTA /40 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0009125/2023	NARENDRA SAHOO	PANCHANAN PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0009126/2023	KARMUKHA ADJUAD @ KAMARA	SIBA PRASAD PATRA	TITILAGARH /215 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009127/2023	BHARAT KANHAR	AMITAV TRIPATHY	PHIRINGIA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0009128/2023	PRAVAT KUMAR BEHERA	JAYAKRISHNA MOHAPATRA	JAGATSINGPUR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009129/2023	NIRANJAN BISWAL	SAPAN KUMAR LENKA	RAJKANIKA /449 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009130/2023	JAJATI BARIK	SANTOSH KUMAR MOHAPATRA	KAPTIPADA /164 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0009131/2023	SAMIM AKTHER KHAN	PARTHA SARATHI NAYAK	JAJPUR SADAR /208 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009132/2023	JHUNLIA BEHERA @ LULU BEHERA	RABI NARAYAN MOHANTY	DELANGA /194 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0009133/2023	BAPU BEHERA @ ABINASH BEHERA	AMLAN SHAKTI PAUL	TANGI (KHURDA) /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0009134/2023	HARIBANDHU SUBUDHI	RAMA CHANDRA MOHANTY	INFOVALLY UPD BHUBANESWAR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009135/2023	SIBA SANKAR PRADHAN	PRIYADARSAN PATTNAIK	SEA BEACH /195 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0009136/2023	STATE OF ODISHA SUBASH PADHAN @ SUBASH PRADHAN VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA TOWN /229 /2019 ()
478	ABLAPL/0009137/2023	STATE OF ODISHA BABULI ROUT VS	SURESH CHANDRA PRADHAN VS	// MAHAKALPARA /241 /2023 ()
479	ABLAPL/0009138/2023	STATE OF ODISHA RAKESH MUDULI VS	SNEHASISH BEHERA VS	// JAGATSINGPUR /517 /2023 ()
480	ABLAPL/0009139/2023	STATE OF ODISHA BIRANCHI PRASAD NAIK VS	SUSHANTA KUMAR JOSHI VS	// BOLANGIR TOWN /400 /2023 ()
481	ABLAPL/0009140/2023	STATE OF ODISHA ASISH KUMAR MUDULI VS	SNEHASISH BEHERA VS	// JAGATSINGPUR /517 /2023 ()
482	ABLAPL/0009141/2023	STATE OF ODISHA MINJAN MALLICK VS	BIDESHI KUMAR GHADEI VS	// CHOUHWAR /208 /2023 ()
483	ABLAPL/0009142/2023	STATE OF ODISHA RITU RANJAN SWAIN VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /172 /2023 ()
484	ABLAPL/0009143/2023	STATE OF ODISHA JAGADISH MARNDI VS	SUDHIR CHANDRA MOHANTA VS	// BANGRIPOSI /156 /2023 ()
485	ABLAPL/0009144/2023	STATE OF ODISHA SURENDRA PAL VS	BIRAJA PRASAD NANDA VS	// //0 ()
486	ABLAPL/0009145/2023	UNION OF INDIA TAPAS RANJAN NISHANK VS	SURYA NARAYAN MISHRA VS	// GOP /338 /2023 ()
487	ABLAPL/0009146/2023	STATE OF ODISHA AMAR KUMAR VS	GOPAL PRASAD LAL VS	// RENGALI (SAMBALPUR) /14 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :23/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0009147/2023	ASHUTOSH NAYAK VS STATE OF ODISHA	JIBARDHAN MENDALI VS	DHANUPALI /74 /2023 () //
489	ABLAPL/0009148/2023	BISHNUSEN SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /155 /2023 () //
490	ABLAPL/0009149/2023	MANOJ KUMAR RATH @ BAJA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /286 /2023 () //
491	ABLAPL/0009150/2023	SANTOSH KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /166 /2023 () //
492	ABLAPL/0009151/2023	CHANDAN KUMAR PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /206 /2023 () //
493	ABLAPL/0009152/2023	GANDHARBASEN ROUT VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	KAMAKHYANAGAR /285 /2022 () //
494	ABLAPL/0009153/2023	ANKIT KHANDELWAL VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BARIPADA TOWN /271 /2014 () //
495	ABLAPL/0009154/2023	SUBAS PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /206 /2023 () //
496	ABLAPL/0009155/2023	MOHAMMAD AZIZ VS STATE OF ODISHA	BISWAJIT NAYAK VS	MAHANGA /193 /2023 () //
497	ABLAPL/0009156/2023	RAM BIHARI MANDAL VS STATE OF ODISHA	AMITABH PRADHAN VS	DHANUPALI /238 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :23/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 FA/127/2002	EXE.ENGNR.,GRID CO.-MP	
2	34/2023 CRLLP/60/2023	STATE OF ODISHA-MP	SOUBHAGYA KETAN NAYAK, A.G.A.
3	35/2023 CRLLP/9/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
4	36/2023 CRLLP/37/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C.(VIGILANCE)
5	37/2023 CRLLP/43/2023	STATE OF ODISHA-MP	SANGRAM DAS,S.C(VIGILANCE)
6	38/2023 CRLLP/45/2023	STATE OF ODISHA-MP	SANGRAM DAS, S.C. (VIGILANCE)
7	39/2023 CRLLP/59/2022	STATE OF ODISHA-MP	SANGARM DAS
8	174/2023 WPC(OAC)/1148/2012	BALARAM PALEI-MP	M/S L.K. MOHANTY, B.K. JENA
9	175/2023 WPC(OAC)/2412/2018	JYOTIRANJAN PRADHAN-MP	M/SBIJAY KUMAR DASH, S.R.DASH, R.B.DASH, R.K.N.
10	189/2023 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK, PADMAJA PATTANAIAK
11	190/2023 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK, PADMAJA PATTANAIAK
12	191/2023 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK, PADMAJA PATTANAIAK
13	252/2023 CMAPL/621/2023	SANAT MISRA-MP	ADV.
14	278/2023 CRLMP/1684/2023	ORIENTAL INSURNCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
15	296/2023 MATA/287/2022	TRINATH PRADHAN-MP	SIBA SANKAR SAMANTARAY
16	297/2023 MATA/288/2022	TRINATH PRADHAN-MP	SIBA SANKAR SAMANTARAY
17	298/2023 MATA/98/2023	DASARATHA DAS-MP	JAYDEEP PAL
18	299/2023 MATA/233/2023	BIPIN SAHU-MP	SANJIV JOSHI
19	323/2023 RPFAM/268/2023	AJAY KUMAR PATTANAIAK-MP	TRILOCHAN PANIGRAHI
20	324/2023 RPFAM/13/2018	JAJNESH BACHASPATI SAHOO@SAHU-MP	SATYANARAYAN MISHRA
21	325/2023 RPFAM/269/2023	TUSHAR KANTI BEHERA-MP	HRUDANANDA MOHAPATRA
22	334/2023 RVWPET/347/2023	M/S EXCEL SECURITY AND ALLIED SERVICES P LTD., BBSR-MP	
23	350/2023 CONTC/4515/2023	BISWAJIT PANDA-MP	SUSHANTA KUMAR PRADHAN
24	351/2023 CONTC/5882/2021	DEEPAK KUMAR MOHANTY-MP	SAGARIKA SAHOO
25	613/2023 CRLREV/441/2023	KARTIK SUNDARAY-MP	BHAKTA BHUSAN BARIK
26	614/2023	KARTIK SUNDARAY-MP	BHAKTA BHUSAN BARIK

27	CRLREV/441/2023 615/2023	DEBENDRANATH BALABANTARAY-MP	BANSHIDHAR BAUG
28	CRLREV/443/2023 616/2023	DEBENDRANATH BALABANTARAY-MP	BANSHIDHAR BAUG
29	CRLREV/443/2023 617/2023	DEBENDRANATH BALABANTARAY-MP	BANSHIDHAR BAUG
30	CRLREV/443/2023 695/2023	M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	MAHITOSH SINHA
31	FAO/378/2023 696/2023	M.C. OF BALAM HIGH SCHOOL-MP	SUBHADUTTA ROUSTRAY
32	FAO/114/2021 697/2023	CHAIRMAN, PARADIP PORT TRUST-MP	M/S. S.P.DHAL
33	FAO/188/2020 698/2023	MANAGER (T.P. HUB) M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ANJIT PRASAD DUTTA
34	FAO/385/2023 699/2023	LAXMI CHAPEYAR-MP	SOUGAT DASH
35	FAO/386/2023 933/2023	K.RAVI PRASAD SUBUDHI-MP	M/S.S.S.RAO
36	RSA/361/2016 935/2023	AKSHAYA KUMAR ROUT-MP	SIDHARTHA MISHRA
37	CMP/958/2023 936/2023	GOPAL CHANDRA PANDA-MP	TUSHAR MISHRA
38	CMP/959/2023 937/2023	BHANUMATI GOUDA-MP	SURAJ MOHANTY
39	CMP/961/2023 938/2023	ANNAPURNA AGRO INTERNATIONAL PVT. LTD., BALASORE-MP	PRAMOD KESH SAHOO
40	CMP/963/2023 939/2023	VIDYA KUKREJA-MP	ARUN KUMAR DAS
41	CMP/964/2023 940/2023	KAMAL KISHOR SHARMA-MP	BIBEKANANDA BHUYAN
42	CMP/965/2023 941/2023	RAJA KISHORE BEHERA @ RAJ BEHERA-MP	PRAVASH CHANDRA JENA
43	CMP/966/2023 1125/2023	SAILABALA MISHRA-MP	BIDYADHAR PRADHAN
44	BLAPL/7086/2023 1126/2023	JADUMANI PRADHAN-MP	BIDYADHAR PRADHAN
45	BLAPL/6038/2023 1127/2023	PRATAP KUMAR BISWAL-MP	
46	BLAPL/5217/2022 1128/2023	AKSHYA BALIARSINGH @ BULU @ RAJA-MP	SANJIB KUMAR BHANJADEO
47	BLAPL/10059/2022 1129/2023	KRUSHNA CHANDRA BEHERA-MP	
48	BLAPL/5628/2023 1130/2023	BIBHUTI BHUSAN BEHERA-MP	SUJIT KUMAR DAS
49	BLAPL/6425/2023 1442/2023	MALAYA RANJAN KANUNGO-MP	
50	MACA/273/2019 1443/2023	SUMATI PANDA-MP	M/S.BIRANCHI N.RATH
51	MACA/55/2009 1444/2023	RABINDRA KU.PANDA-MP	M/S.BIRANCHI N.RATH
52	MACA/56/2009 1445/2023	BASUMATI NEGI-MP	BIRANCHI NARAYAN RATH
53	MACA/814/2023 1446/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	HRASANTA KUMAR MAHALI
54	MACA/807/2023 1447/2023	M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	P DUTTA
55	MACA/274/2023 1448/2023	NATIONAL INSURANCE COMPANY LIMITED-MP	G.P DUTTA
56	MACA/815/2023 1449/2023	MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD.-MP	P DUTTA
57	MACA/816/2023 1450/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
	MACA/800/2023		

58	1451/2023 MACA/817/2023	D.M., BHUBANESWAR BRANCH, TATA AIG GENERAL INSURANCE CO.LTD.-MP	
59	1452/2023 MACA/800/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
60	1453/2023 MACA/818/2023	GENERAL MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD.-MP	
61	1566/2023 ABLAPL/3340/2023	SUBHADRA MOHAPATRA-MP	KAUSTUVA MOHANTY
62	1567/2023 ABLAPL/6519/2017	SUSANTA KU.PALA-MP	
63	1568/2023 ABLAPL/5077/2023	RADHU SAHU-MP	
64	1569/2023 ABLAPL/7600/2022	KANHU CHANDRA BASTARAY-MP	
65	1570/2023 ABLAPL/11775/2017	TAJUDDIN KHAN-MP	SUKANTA KUMAR NAYAK
66	2019/2023 CRLA/314/2013	DASARATHI JENA-MP	M/S.PRAVASH CH.JENA, M/S. ARIJEET MISHRA, S.K.JENA
67	2020/2023 CRLA/939/2023	NAGESH GOCHHAYAT-MP	SUNIL KUMAR PANDA
68	2021/2023 CRLA/939/2023	NAGESH GOCHHAYAT-MP	SUNIL KUMAR PANDA
69	2022/2023 CRLA/404/2023	SANTOSH PRADHAN-MP	SURYA KANTA PRADHAN
70	2023/2023 CRLA/404/2023	SANTOSH PRADHAN-MP	SURYA KANTA PRADHAN
71	2024/2023 CRLA/560/2022	ANANDA ROUT-MP	AKHAYA BISWAL
72	2025/2023 CRLA/941/2023	SUNIL GAUDA-MP	NRUSINGHA NANDA MOHAPATRA
73	2026/2023 CRLA/942/2023	LAXMI BHOI-MP	DILIP KUMAR SAHU
74	2027/2023 CRLA/942/2023	LAXMI BHOI-MP	DILIP KUMAR SAHU
75	2028/2023 CRLA/944/2023	BUDHIA @ GANGADHAR MAHALIK-MP	DEVASHIS PANDA
76	2029/2023 CRLA/944/2023	BUDHIA @ GANGADHAR MAHALIK-MP	DEVASHIS PANDA
77	2030/2023 CRLA/944/2023	BUDHIA @ GANGADHAR MAHALIK-MP	DEVASHIS PANDA
78	2031/2023 CRLA/945/2023	BANAMALI BAG-MP	PRABHAV BEHERA
79	2032/2023 CRLA/945/2023	BANAMALI BAG-MP	PRABHAV BEHERA
80	2033/2023 CRLA/946/2023	MUNA @ LOKANATH MOHAPATRA-MP	SARATHI JYOTI MOHANTY
81	2034/2023 CRLA/946/2023	MUNA @ LOKANATH MOHAPATRA-MP	SARATHI JYOTI MOHANTY
82	2035/2023 CRLA/947/2023	NARSINGHA PUJARI-MP	SANTOSH KUMAR MAHANTY
83	2036/2023 CRLA/947/2023	NARSINGHA PUJARI-MP	SANTOSH KUMAR MAHANTY
84	2037/2023 CRLA/947/2023	NARSINGHA PUJARI-MP	SANTOSH KUMAR MAHANTY
85	2658/2023 CRLMC/3816/2023	NRUPARAJ SAHU-MP	RAMDAS ACHARY
86	2658/2023 CRLMC/3813/2023	JYOTSNA MANJARI PATRA-MP	SUMIT SEKHAR PATTANAIK
87	2659/2023 CRLMC/3815/2023	PRAMOD PATRA-MP	SUDEEP KUMAR SARANGI
88	2660/2023 CRLMC/1642/2022	KAILASH DAS-MP	
89	2661/2023	SUJIT KUMAR PRADHAN-MP	SUDEEP KUMAR SARANGI

90	CRLMC/3817/2023 2662/2023	MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHAN-MP SK. ZAFARULLA	
91	CRLMC/3818/2023 2663/2023	PADMANABHA PADHAN-MP	CHITTA RANJAN PATTNAIK
92	CRLMC/3819/2023 2664/2023	BUDHESWAR DAS @ BAPUNI-MP	DEBASNAN DAS
93	CRLMC/3820/2023 2665/2023	SUNIL GUPTA-MP	
94	CRLMC/3396/2023 2666/2023	SANJUKTA MUDULI-MP	AMLAN SHAKTI PAUL
95	CRLMC/3823/2023 2667/2023	SAHIL BHUPENDRA SAMANT @ SHAHIL SAMANT-MP	
96	CRLMC/3247/2023 2668/2023	ALEKH CHANDRA DAS-MP	RAMA CHANDRA JENA
97	CRLMC/3831/2023 2669/2023	RABINDRA KUMAR SAHOO-MP	RAMESH CHANDRA ROUT
98	CRLMC/3832/2023 2670/2023	MANTU @ JANMEJAYAPODHA-MP	RABINDRA KUMAR SAHOO
99	CRLMC/3834/2023 2671/2023	BASANTA @ BASANTA KUMAR DAS-MP	PRAVASH CHANDRA JENA
100	CRLMC/3835/2023 5643/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
101	WA/1780/2022 5644/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
102	WA/2082/2023 5645/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
103	WA/2082/2023 5646/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
104	WA/2082/2023 5647/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
105	WA/2083/2023 5648/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
106	WA/2083/2023 5649/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
107	WA/2083/2023 5650/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
108	WA/2084/2023 5651/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
109	WA/2084/2023 5652/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
110	WA/2084/2023 5653/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
111	WA/2085/2023 5654/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
112	WA/2085/2023 5655/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
113	WA/2086/2023 5656/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
114	WA/2086/2023 5657/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
115	WA/2086/2023 5658/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
116	WA/2087/2023 5659/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
117	WA/2087/2023 5660/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
118	WA/2087/2023 5661/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
119	WA/2089/2023 5662/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
120	WA/2089/2023 5663/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

121	5664/2023 WA/2090/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
122	5665/2023 WA/2090/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	5666/2023 WA/2090/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
124	5667/2023 WA/2091/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
125	5668/2023 WA/2091/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
126	5669/2023 WA/2091/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
127	5670/2023 WA/2092/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	5671/2023 WA/2092/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
129	5672/2023 WA/2092/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
130	5673/2023 WA/2093/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH
131	5674/2023 WA/2093/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH
132	5675/2023 WA/2093/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	SAIBRATA RATH
133	5676/2023 WA/2094/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
134	5677/2023 WA/2094/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
135	5678/2023 WA/2094/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
136	5679/2023 WA/2096/2023	KALPATARU BEHERA-MP	CHITTA RANJAN PATTNAIK
137	5680/2023 WA/2088/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
138	5681/2023 WA/2088/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
139	5682/2023 WA/2088/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	5683/2023 WA/2069/2023	HARBINDAR SINGH DEENGRA-MP	MANAS RANJAN DHAL
141	5684/2023 WA/2095/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
142	5685/2023 WA/2095/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
143	5686/2023 WA/2095/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
144	5687/2023 WA/2097/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
145	5688/2023 WA/2097/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
146	5689/2023 WA/2097/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
147	5690/2023 WA/2098/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
148	5691/2023 WA/2098/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
149	5692/2023 WA/2098/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
150	5693/2023 WA/2099/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
151	5694/2023 WA/2099/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
152	5695/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C

	WA/2099/2023		
153	5696/2023 WA/2100/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
154	5697/2023 WA/2100/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
155	5698/2023 WA/2100/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
156	5699/2023 WA/2101/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
157	5700/2023 WA/2101/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
158	5701/2023 WA/2101/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
159	5702/2023 WA/1315/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
160	5703/2023 WA/2102/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
161	5704/2023 WA/2102/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
162	5705/2023 WA/2102/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
163	5706/2023 WA/2103/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
164	5707/2023 WA/2103/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
165	5708/2023 WA/2103/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
166	5709/2023 WA/2104/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
167	5710/2023 WA/2104/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
168	5711/2023 WA/2104/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
169	5712/2023 WA/2105/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
170	5713/2023 WA/2105/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
171	5714/2023 WA/2106/2023	STATE OF ODISHA-MP	Karunakar Das
172	5715/2023 WA/2106/2023	STATE OF ODISHA-MP	Karunakar Das
173	5716/2023 WA/2106/2023	STATE OF ODISHA-MP	Karunakar Das
174	5717/2023 WA/2107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
175	5718/2023 WA/2107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
176	5719/2023 WA/2107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
177	13113/2023 WP(C)/26870/2023	SIDHARTHA SHANKAR DASH-MP	ASWINI KUMAR DASH
178	13114/2023 WP(C)/27438/2023	SITAKANTA NAYAK-MP	TIRTH KUMAR SAHU
179	13115/2023 WP(C)/27439/2023	PRAVAKAR SAHOO-MP	TIRTH KUMAR SAHU
180	13116/2023 WP(C)/27440/2023	LOKANATH DASH-MP	TIRTH KUMAR SAHU
181	13117/2023 WP(C)/15170/2021	BIRENDRA KUMAR DHAR-MP	MANAS PATI
182	13118/2023 WP(C)/15169/2021	LOKANATH DASH-MP	MANAS PATI
183	13119/2023 WP(C)/27441/2023	BASANT SATAPATHI-MP	TIRTH KUMAR SAHU

184	13121/2023 WP(C)/27442/2023	KALANDI CHARAN DASH-MP	TIRTH KUMAR SAHU
185	13122/2023 WP(C)/27443/2023	MIRZA JAWED BAIG-MP	TIRTH KUMAR SAHU
186	13123/2023 WP(C)/27444/2023	BISAKHA NAIK-MP	SUMITRA MOHANTY
187	13124/2023 WP(C)/27445/2023	SRIKANTA NAYAK-MP	TIRTH KUMAR SAHU
188	13125/2023 WP(C)/27444/2023	BISAKHA NAIK-MP	SUMITRA MOHANTY
189	13126/2023 WP(C)/27448/2023	MD. ATIUL @ ATA @ ATAUL RASUL-MP	BIYOTKESH MOHANTY
190	13127/2023 WP(C)/27450/2023	DHARANI DHAR BEHERA-MP	PARTHA SARATHI NAYAK
191	13128/2023 WP(C)/27453/2023	DWIJARAJ DASH-MP	DAYANANDA MOHAPATRA
192	13129/2023 WP(C)/27454/2023	RAMAKANTA PARIDA-MP	DAYANANDA MOHAPATRA
193	13130/2023 WP(C)/27453/2023	DWIJARAJ DASH-MP	DAYANANDA MOHAPATRA
194	13131/2023 WP(C)/15871/2014	MGT.OF M/S.SAMBALPUR-MP	M/S.NITISH KU.MISHRA
195	13132/2023 WP(C)/27456/2023	RAJESH KUMAR MOHAPATRA-MP	PRABHU PRASANNA BEHERA
196	13133/2023 WP(C)/27458/2023	DEBARAJ MAHARANA-MP	PRASANTA KUMAR SATAPATHY
197	13134/2023 WP(C)/37128/2021	SIMANCHAL SAHU-MP	ARUN KUMAR PATRA
198	13135/2023 WP(C)/27459/2023	THE DIVISIONAL MANAGER, CHOLOMANDALAM MS GENCO MAINS BRANCH	GENCO MAINS BRANCH
199	13136/2023 WP(C)/27462/2023	M/S ADITI SOLAR PVT. LTD., HYDERABAD-MP	SOUMYA RANJAN MOHANTY
200	13137/2023 WP(C)/27463/2023	SUJAY KUMAR BARAL-MP	SHIVSANKAR MOHANTY
201	13138/2023 WP(C)/24717/2023	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
202	13139/2023 WP(C)/27465/2023	MALAYA RANJAN PATI-MP	SAIBRATA RATH
203	13140/2023 WP(C)/27471/2023	M/S DILLIP KUMAR DASH, BBSR-MP	P RAMAKRISHNA PATRO
204	13141/2023 WP(C)/25512/2023	PITAMBER SAHOO-MP	
205	13142/2023 WP(C)/27474/2023	MD. AKRAM MALIDA-MP	SHIVSANKAR MOHANTY
206	13143/2023 WP(C)/20054/2022	NEDURU RAMAKRISHNA-MP	DR.PURUSOTTAM CHULI, MIHIR KANTA RATH
207	13144/2023 WP(C)/20056/2022	SUNIL KUMAR JENA-MP	DR.PURUSOTTAM CHULI, MIHIR KANTA RATH
208	13145/2023 WP(C)/27483/2023	BANITA @ BANITA SETHY-MP	JAJATI KESHARI KHUNTIA
209	13146/2023 WP(C)/19916/2022	KAMALAKANTA JENA-MP	SATYA NARAYAN MISHRA 4
210	13147/2023 WP(C)/27484/2023	LAXMIDHAR PRUSTY-MP	JAJATI KESHARI KHUNTIA
211	13148/2023 WP(C)/20648/2023	PRATIMA DALAI-MP	HEMANT KUMAR MUND
212	13149/2023 WP(C)/27486/2023	SANTOSH KUMAR PANDA-MP	MADAN MOHAN SWAIN
213	13150/2023 WP(C)/27485/2023	M/S. ASHASHREE FROZEN FOODS PVT. LTD., BBSR-MP	TIRTH KUMAR SAHU
214	13151/2023 WP(C)/27488/2023	SURESH KUMAR SAHOO-MP	JAJATI KESHARI KHUNTIA
215	13152/2023	SOMYA RANJAN CHHATOI-MP	SUSANTA KUMAR BARAL

216	WP(C)/27489/2023 13153/2023	BIPIN BIHARI SETHY-MP	JAJATI KESHARI KHUNTIA
217	WP(C)/27491/2023 13154/2023	PRASANTA SAHOO-MP	JAJATI KESHARI KHUNTIA
218	WP(C)/27492/2023 13155/2023	SANTOSH PRADHAN-MP	JAJATI KESHARI KHUNTIA
219	WP(C)/27494/2023 13156/2023	M/S NKS CONSTRUCTION AND ENGINEERS PVT. LTD., PARMABHUMI	CHANDRA BEHURA
220	WP(C)/27493/2023 13157/2023	RUDRA PRATAP LENKA-MP	HRUDANANDA MOHAPATRA
221	WP(C)/27505/2023 13158/2023	M/S. PYARI MOHAN PATNAIK-MP	Kshirod Kumar Sahoo
222	WP(C)/27500/2023 13159/2023	M/S. SAI OM TOURS AND TRANSPORT PVT. LTD., PURI-MH	HRUDANANDA MOHAPATRA
223	WP(C)/27507/2023 13160/2023	BICHITRANANDA JENA-MP	M/S.BHASKARA CHANDRA PANDA
224	WP(C)/19999/2017 13161/2023	SANATAN THELA-MP	KAILASH CHANDRA KAR
225	WP(C)/27510/2023 13162/2023	NIRANJAN BEHERA-MP	DILLIP KUMAR MOHAPATRA
226	WP(C)/19267/2023 13163/2023	GIRISH CH.MOHANTY-MP	
227	WP(C)/23352/2014 13164/2023	GIRISH CH.MOHANTY-MP	
228	WP(C)/23352/2014 13165/2023	GIRISH CH.MOHANTY-MP	
229	WP(C)/23352/2014 13166/2023	RAMKRUSHNA PADHAN-MP	BAIDHAR SAHOO
230	WP(C)/27512/2023 13167/2023	GIRISH CH.MOHANTY-MP	
231	WP(C)/23352/2014 13168/2023	GIRISH CH.MOHANTY-MP	
232	WP(C)/23352/2014 13169/2023	GIRISH CH.MOHANTY-MP	
233	WP(C)/23352/2014 13170/2023	E (ESINETI) NAGABHUSAN RAO-MP	PRASANTA KUMAR NANDA
234	WP(C)/27513/2023 13171/2023	GIRISH CH.MOHANTY-MP	
235	WP(C)/23352/2014 13172/2023	GIRISH CH.MOHANTY-MP	
236	WP(C)/23352/2014 13173/2023	KESHAB BIHARI NAYAK-MP	PRASANTA KUMAR NANDA
237	WP(C)/27515/2023 13174/2023	GIRISH CH.MOHANTY-MP	
238	WP(C)/23352/2014 13175/2023	GIRISH CH.MOHANTY-MP	
239	WP(C)/23352/2014 13176/2023	AHALYA BISOI-MP	PRASANTA KUMAR NANDA
240	WP(C)/27517/2023 13177/2023	GIRISH CH.MOHANTY-MP	
241	WP(C)/23352/2014 13178/2023	GIRISH CH.MOHANTY-MP	
242	WP(C)/23352/2014 13179/2023	GIRISH CH.MOHANTY-MP	
243	WP(C)/23352/2014 13180/2023	GIRISH CH.MOHANTY-MP	
244	WP(C)/23352/2014 13181/2023	GIRISH CH.MOHANTY-MP	
245	WP(C)/23352/2014 13182/2023	GIRISH CH.MOHANTY-MP	
246	WP(C)/23352/2014 13183/2023	SADANANDA SAHU-MP	BAIDHAR SAHOO
	WP(C)/27522/2023		

247	13184/2023 WP(C)/21133/2023	RIDA INFRA PVT. LTD.,BBSR-MP	KISHORE KUMAR MISHRA
248	13185/2023 WP(C)/27523/2023	JOGENDRA MAHAKUR-MP	BAIDHAR SAHOO
249	13186/2023 WP(C)/27524/2023	SUBASH SETH-MP	BAIDHAR SAHOO
250	13187/2023 WP(C)/24883/2023	GOPABANDHU NAYAK-MP	
251	13188/2023 WP(C)/27525/2023	RAJU MAJHI-MP	BAIDHAR SAHOO
252	13189/2023 WP(C)/27526/2023	LAXMIPRASAD BEHERA-MP	JAGAJIBAN PRADHAN
253	13190/2023 WP(C)/27528/2023	PRAVA RANJAN MISHRA-MP	SIDHARTHA MISHRA
254	13191/2023 WP(C)/22694/2020	BENUDHAR PATI-MP	
255	13192/2023 WP(C)/26720/2023	M/S SAKROBOTIX LAB PVT. LTD., BBSR-MP	PITAMBAR ACHARYA
256	13193/2023 WP(C)/27535/2023	SWARAJ KUMAR KANHAR-MP	LAXMIKANTA MOHANTY
257	13194/2023 WP(C)/27540/2023	KRUSHNA CHANDRA MALLICK-MP	LAXMIKANTA MOHANTY
258	13195/2023 WP(C)/27545/2023	NIRMAL MAHARANA-MP	DAYANIDHI MISHRA
259	13196/2023 WP(C)/27550/2023	BASANTA PANI-MP	P. V. BALAKRISHNA
260	13197/2023 WP(C)/27553/2023	CHANCHALA RAJAM-MP	P. V. BALAKRISHNA
261	13198/2023 WP(C)/25405/2023	JAGYANSENEE DAS-MP	DURGESH NARAYAN RATH
262	13199/2023 WP(C)/25405/2023	JAGYANSENEE DAS-MP	DURGESH NARAYAN RATH
263	13200/2023 WP(C)/22488/2023	NIRMAL KUMAR PATNAIK-MP	SUSANTA KUMAR DASH
264	13201/2023 WP(C)/27561/2023	KISHORE KUMAR SAHA @ KISHORE SAHA-MP	PRASANTA KUMAR TRIPATHY
265	13202/2023 WP(C)/20598/2017	RASHMITA NANDA-MP	
266	13203/2023 WP(C)/18561/2017	KARUNAKAR GARNAYAK-MP	M/S.PRASANTA KU.SATAPATHY
267	13204/2023 WP(C)/18561/2017	KARUNAKAR GARNAYAK-MP	M/S.PRASANTA KU.SATAPATHY
268	13205/2023 WP(C)/18561/2017	KARUNAKAR GARNAYAK-MP	M/S.PRASANTA KU.SATAPATHY
269	13206/2023 WP(C)/27592/2023	MANOJ KUMAR TIWARI-MP	RAJIV KUMAR MAHANTA
270	13207/2023 WP(C)/27597/2023	BIJULI TELAM-MP	RAMESH CHANDRA SWAIN
271	13208/2023 WP(C)/25574/2023	ASHOK KUMAR DAS-MP	RAMA CHANDRA JENA
272	13209/2023 WP(C)/11908/2021	M/S. RATNAKAR ICE FACTORY-MP	PRASANNA KUMAR PANDA
273	13210/2023 WP(C)/27598/2023	SURYA KANTA MOHANTY-MP	JAJATI KESHARI KHUNTIA
274	13211/2023 WP(C)/16828/2018	M/S.RATNAKAR FREEZER-MP	PRASANNA KUMAR PANDA
275	13212/2023 WP(C)/27601/2023	NARAYAN SAHA @ NARAYAN CHANDRA SAHA-MP	PRASANTA KUMAR TRIPATHY
276	13213/2023 WP(C)/27603/2023	PRATIMA MAHARANA-MP	JAJATI KESHARI KHUNTIA
277	13214/2023 WP(C)/27607/2023	DR. BIJAYA KUMAR PATTNAIK-MP	BISWAJIT MOHANTY
278	13215/2023	JAGANNATH PRADHAN-MP	JAJATI KESHARI KHUNTIA

279	WP(C)/27608/2023 13216/2023	NAGESWARI TUDU-MP	ADITYA NARAYAN DAS
280	WP(C)/28224/2022 13217/2023	PRAFULA KUMAR RATH-MP	JAJATI KESHARI KHUNTIA
281	WP(C)/27612/2023 13218/2023	SUBHRANSU SEKHAR SUTAR-MP	JAJATI KESHARI KHUNTIA
282	WP(C)/27617/2023 13219/2023	DHARANIDHAR OJHA-MP	PRADEEP KUMAR DAS
283	WP(C)/27618/2023 13220/2023	HEMANTA KUMAR SETHY-MP	SANJIB MOHANTY
284	WP(C)/36105/2022 13221/2023	KRUSHNA CHANDRA SWAIN-MP	NIHAL RATH
285	WP(C)/27626/2023 13222/2023	ANCHALIK JANA KANYAN-MP	M/S.GOKULANANDA PATTNAIK
286	WP(C)/4167/2014 13223/2023	M/S. P.M CONTRACTORS PVT. LTD. BBSR-MP	KANANBALA ROY CHOUDHURY
287	WP(C)/27631/2023 13224/2023	SAMBIT KUMAR DAS-MP	ADISHA MOHANTY
288	WP(C)/27630/2023 13225/2023	JAYASMITA BARIK-MP	KARUNAKAR RATH
289	WP(C)/27632/2023 13226/2023	SUNIL KUMAR PANDA-MP	SAMAYA KUMAR RAY, SAMAY KUMAR RAY
290	WP(C)/17061/2023 13227/2023	M/S SANDHYA MOTORS LLP, SUNDERGARH-MP	LALIT KUMAR MAHARANA
291	WP(C)/27636/2023 13228/2023	KALYANI NAYAK-MP	KRUSHNA CHANDRA DASH
292	WP(C)/27640/2023 13229/2023	PRAMILA BISOI-MP	SUSANTA KUMAR JETHY
293	WP(C)/27643/2023 13230/2023	ANCHALIK JANA KANYAN-MP	M/S.GOKULANANDA PATTNAIK
294	WP(C)/4167/2014 13231/2023	PALAU PRADHAN-MP	
295	WP(C)/7268/2023 13232/2023	BIKASH KHATUA-MP	
296	WP(C)/6740/2023 13233/2023	MRUTYURANJAN PATRA-MP	
297	WP(C)/18465/2022 13234/2023	MRUTYURANJAN PATRA-MP	
298	WP(C)/18465/2022 13235/2023	SANTOSH KUMAR SAHOO-MP	BIBHUDATTA PANDA
299	WP(C)/27655/2023 13236/2023	SAROJINI PATI-MP	BHAWANI SANKAR PANIGRAHI
300	WP(C)/27654/2023 13237/2023	AJIT KUMAR PATI-MP	BHAWANI SANKAR PANIGRAHI
	WP(C)/27656/2023		